

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 178/TL/2024

Subject : Petition under section 14, 15 and 79(1) (e) of the Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 for grant of a separate Transmission License for Augmentation of transformation capacity at 765/400 kV Lakadia S/s (WRSS XXI(A) Transco Ltd) in Gujarat – Part A on Regulated Tariff Mechanism (RTM) route.

Date of Hearing : **12.06.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Petitioner : WRSS XXI (A) Transco Limited (WRSS TL)

Respondents : Adani Green Energy Limited and Ors.

Parties Present : Shri Bhavesh Kundalia, WRSS TL
Shri Ranjeet Rajput, CTUIL
Shri Akshayvat Kislay, CTUIL
Shri Siddharth Sharma, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed for the grant of a separate transmission licence for the 'Augmentation of transformation capacity at 765/400 kV Lakadia S/s (WRSS XXI(A) Transco Ltd.) in Gujarat – Part A' on Regulated Tariff Mechanism (RTM) route. He further submitted that the Petitioner has complied with all the requirements for the grant of a transmission licence and that CTUIL has given its recommendations for the grant of a transmission licence to the Petitioner company under Section 15(4) of the Electricity Act, 2003.

2. The representative of CTUIL confirmed that it has already issued its recommendations for the grant of a transmission licence to the Petitioner.

3. After hearing the representative of the Petitioner and CTUIL, the Commission ordered as under:

- (a) Admit and issue notice to the Respondents.
- (b) The Respondents to file their reply / comments, if any, within a week with a copy to the Petitioner who may file its rejoinder, if any, within a week thereafter.
4. Subject to the above, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)